

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:5485

ANSWERED ON:30.04.2002

FUNCTIONING OF NYKS

BALIRAM;JASWANT SINGH BISHNOI;RAMDAS RUPALA GAVIT;SRIKANTA DATTA NARASIMHARAJA WADIYAR

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of Regional/Zonal Offices of Nehru Yuva Kendras(NYKs) at present, State-wise;
- (b) whether the NYKs are functioning properly in the country;
- (c) if so, the details thereof indicating the task assigned to these, State-wise, especially in Maharashtra and Uttar Pradesh;
- (d) the number of districts in which the functioning of these Kendras is being monitored by the co-ordinators of other district Kendras;
- (e) the details of the programme under NYKs being run by the Union Government;
- (f) whether the local representatives have any role in the activities of NYKs; and
- (g) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKIRISHANAN)

(a) A state-wise list is annexed.

(b) & (c):Yes, Sir. Each district Nehru Yuva Kendra(NYK) including NYKs in Maharashtra and Uttar Pradesh were assigned the following programmes :-

- Organisation of Regular Programmes of NYKS.
- Implementation of schemes of Ministry of Youth Affairs and Sports.

(d) 121 district NYKs are being monitored by the co-ordinators of other district Kendras.

(e) Nil.

(f) & (g): Every district NYK has a District Advisory Committee on Youth Programme(DACYP) with District Magistrate/Deputy Commissioner as its Chairperson. DACYPs an advisory body, which guides NYK in the formulation of action programmes in a district. Local MPs, MLAs/MLCs are special invitees to the DACYPs. Two representatives of Public Representatives Institutions(PRI) and six non-officials including youth leaders are also members of DACYPs. Besides, Districts NYKs from time to time extend invitation to the local representatives in their programmes and activities.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.5485 FOR 30.4.2002 REGARDING FUNCTIONING OF NYKS .

S.N o.	State	Zonal Office	Regional Office
1.	Assam	1	5
2.	Andhra Pradesh	1	2

3.	Bihar	1	4
4.	Delhi	1	2
5.	Gujarat	1	2
6.	Himachal Pradesh	1	1
7	Jammu and Kashmir	1	1
8.	Karnataka	1	2
9.	Kerala	1	1
10.	Maharashtra	1	3
11.	Manipur	1	2
12.	Madhya Pradesh	1	5
13.	Punjab	1	1
14.	Orissa	1	2
15.	Rajasthan	1	2
16.	Tamilnadu	1	2
17.	Uttar Pradesh	1	6
18.	West Bengal	1	3
Total		18	46